

THE HIGH COURT OF MANIPUR

AT IMPHAL

NOTIFICATION

Dated, the 20thth January, 2018.

No.HCM/1/95/BENCH/ 77551-67

As directed, it is hereby informed

to all the learned counsel and concerned parties that the **Division Bench** comprising of Hon'ble The Acting Chief Justice and the Hon'ble Mr. Justice Kh. Nobin Singh will sit at **1.30 P.M.** and the respective **Single Benches** will sit at **10.00 A.M. on 23/1/2018 (Tuesday).**

Sd/-

(R.K. Memcha Devi)
REGISTRAR

Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar (Admin), High Court of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
11. The P.S. to Registrar General, High Court of Manipur.
- ✓ 12. The System Analyst, High Court of Manipur for uploading the same to the official website.
13. All the Superintendents, High Court of Manipur.
14. The Court Masters, High Court of Manipur.
15. Guard File/Order Book/Concerned file.
16. Notice Board.
17. Concerned file.


(R.K. Memcha Devi)
REGISTRAR